

**Title:** Regarding the Sikhs abroad who are not allowed to visit India.

SHRI SIMRANJIT SINGH MANN (SANGRUR): Mr. Deputy-Speaker, Sir, I wish to bring to your kind notice and through you, to the notice of the Parliament, one important matter. There are thousands of Sikhs abroad who are not allowed to enter India, either by not giving them visa or deporting them to the country from where they have come, as soon as they land in India. I would request the Government that they should not be harassed; and the human rights and the rights to visit India should be respected.

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia. How come you are on this side of the House? I thought you are not present in the House.

SHRI VAIKO (SIVAKASI): Sir, he has joined the Treasury Benches.